

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 22.10.2021 (Friday)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, The Acting Chairperson and Hon'ble Mr. V. P. Singh, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 205/2021	State Tax officer V Bijoy Prabhakaran Pulipra	E.K. Kumaresan	Sharan Tri Legal (Vakalt not filed) Notice returned
2.	TA No. 54/2021 (Comp. App (AT)(Ins)No. 473/2020)	RKKR Steels P Ltd V Ramakrishnan Sadasivan Liquidator of Surana Industries Ltd	Kartik Malhotra	J. Manivannan
3.	TA No. 71/2021 (Comp App (AT) 248/2019)	Pramerica ASPF II Cyprus Holding Ltd V Metro Corp Infrastructure Ltd & Ors WITH	Aditya Kumar	Mani Bhadra-R1 Kirit Javali-R4 (Vakalat not filed)
4.	TA No. 72/2021 (Comp App (AT) 247/2019)	Pramerica ASPF II Cyprus Holding Ltd V Metro Corp Infrastructure Ltd & Ors	Aditya Kumar	Mani Bhadra-R1 Kirit Javali-R4 (Vakalat not filed)

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**1.Dy. Registrar - PH No. : 044-2888 0500
CELL : 9940225692**

**2.Court Officer - PH No. : 044-2888 0450
CELL : 9445892169**

By the order of Hon'ble Acting Chairperson

(Chennai Bench)